NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/185/CAA/2017

NAME OF THE TRANSFEROR CO

: CHECKPOINT CHECKNET INDIA PVT LTD

NAME OF THE TRANSFEREE CO

: CHECKPOINT APPAREL LABELING SOLUTIONS INDIA

PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A-m Tlango counsel for Petitioner.

ORDER

Counsel for petitioner present and prayed time for making submissions. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc